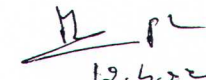


File No : 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellate Tribunal
West Block – 2 R. K. Puram, New Delhi – 66

Dated : 12/04/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/04/2022 is circulated for information.


12.4.22
(Mukesh Gupta)
Deputy Registrar

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of Mar, 2022

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	21	543	78	55 order reserved
2	MUMBAI	0	0	0	
3	KOLKATA	66	95	39	16 Order Reserved
4	CHENNAI	0	0	0	
5	BANGALORE	3	230	64	
6	AHMEDABAD	5	681	84	
7	ALLAHABAD	5	5	1	04 Misc (E.H.) allowed. Appeal to be listed In next DB
8	CHANDIGARH	21	12	31	
9	Hyderabad	2	2	16	

3

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of March, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	7919	262	102	8079
MUMBAI	14891	343	107	15127
KOLKATA	10310	44	39	10315
CHENNAI	8930	41	47	8924
BANGALORE	9048	83	78	9053
AHMEDABAD	10435	65	84	10416
ALLAHABAD	2357	48	33	2372
CHANDIGARH	5336	36	31	5341
HYDERABAD	4302	121	16	4407
TOTAL	73528	1043	537	74034

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.04.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	5	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	15	0	0	0	5	0	0	0
2007	3	17	0	0	2	5	1	4	5
2008	4	32	0	0	15	2	1	7	2
2009	44	64	142	0	82	32	14	14	33
2010	43	11	195	7	463	79	13	67	16
2011	22	25	531	65	483	144	16	207	58
2012	52	392	406	88	670	460	63	292	379
2013	94	683	488	577	688	940	45	437	298
2014	142	998	574	934	957	951	70	541	369
2015	162	956	549	1179	918	935	112	447	273
2016	238	1631	952	1167	1112	1024	98	353	474
2017	505	1594	834	1109	1009	807	111	532	560
2018	1238	2025	2281	1480	1032	1095	223	947	512
2019	1323	2116	1673	1072	397	1946	289	613	332
2020	857	1372	588	445	237	813	486	364	340
2021	2185	2386	962	678	813	1012	694	423	615
2022	1142	803	140	123	172	164	136	93	128
TOTAL	8079	15127	10315	8924	9053	10416	2372	5341	4407

MONTHLY STATEMENT FOR THE MONTH OF MARCH 2022 AS ON 01/04/2022

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES				
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	911	3646	3271	91	7919	0	22	168	56	10	256	0	4	1	1	0	6	0	0	0	0	0	0
MUMBAI	3864	6268	4759	0	14891	0	24	265	44	0	333	0	10	0	0	0	10	0	0	0	0	0	0
KOLKATA	3789	2729	3792	0	10310	410	12	17	15	0	44	3	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1847	3481	3602	0	8930	26	10	17	14	0	41	1	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2092	1653	5303	0	9048	6	7	10	66	0	83	1	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4727	2878	2830	0	10435	28	18	23	24	0	65	7	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	617	808	932	0	2357	74	6	13	29	0	48	0	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2235	987	2114	0	5336	0	11	1	24	0	36	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1130	986	2186	0	4302	11	24	25	70	0	119	0	0	0	2	0	2	0	0	0	0	0	0
TOTAL	21212	23436	28789	91	73528	555	134	539	342	10	1025	12	14	1	3	0	18	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.04.2022

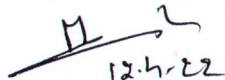
2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of March , 2022 for 13 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	2
2 Sh. Ashok Jindal, Member(Judicial)	Nil	12	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. Anil Choudhary, Member (Judicial)	Nil	13	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	14	Mr.Sanjiv Srivastava Member (Technical)	5
5 Sh. Ramesh Nair, Member (Judicial)	Nil	15	Dr. Suvendu Kumar Pati, Member(Judicial)	4
6 Ms. Sulekha Beevi C.S., Member(Judicial)	2	16	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Sh. P. K. Choudhary, Member (Judicial)	Nil			
8 Sh. Raju, Member(Technical)	Nil			
9 Sh. C.J. Mathews, Member(Technical)	Nil			
10 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

Y	TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	0	36	30	34	2	102	0	901	3785	3294	99	8079	0
0	0	0	0	0	0	0	47	24	36	0	107	0	3851	6509	4767	0	15127	0
0	0	0	0	0	0	0	12	12	15	0	39	4	3789	2734	3792	0	10315	409
0	0	0	0	0	0	0	4	39	4	0	47	0	1853	3459	3612	0	8924	27
0	0	0	0	0	0	0	8	20	50	0	78	0	2091	1643	5319	0	9053	7
0	0	0	0	0	0	0	56	12	16	0	84	0	4689	2889	2838	0	10416	35
0	0	0	0	0	0	0	10	7	16	0	33	0	613	814	945	0	2372	74
0	0	0	0	0	0	0	5	21	5	0	31	0	2241	967	2133	0	5341	0
0	0	0	0	0	0	0	4	1	11	0	16	9	1150	1010	2247	0	4407	2
0	0	0	0	0	0	0	182	166	187	2	537	13	21178	23810	28947	99	74034	554


 12.4.22
 (Mukesh Gupta)
 Deputy Registrar.